

Name of Corporate Debtor: Harsh Speciality Coating Private Limited
Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016
(Pursuant to claims received and updated as on 17.03.2022)

Date of Commencement of liquidation: 15/02/2022

List of Stakeholders as on: 10/04/2022

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Sl. No.	Category of Stakeholders	Summary of Claims Received		Summary of Claims admitted		Amount of Contingent Claims	Amount of Claims Rejected	Amount of Claims under Verification	Details in Annexure	Remarks, if any
		Number of Claims	Amount	Number of Claims	Amount					
1	Unpaid insolvency resolution process costs	0	-	0	-	NIL	NIL	NIL	NA	NA
2	Liquidation costs incurred till date	NA		NA		NIL	NIL	NIL	NA	NA
3	Secured financial creditors	1	1,36,87,063.00	1	1,36,87,063.00	NIL	NIL	NIL	Annexure 1	NA
4	Unsecured financial creditors	0	0	0	0	NIL	NIL	NIL	Annexure 2	NA
5	Operational creditors (Workmen)	0	0	0	0	NIL	NIL	NIL	Annexure 3	NA
6	Operational creditors (Employees)	0	0	0	-	NIL	NIL	NIL	Annexure 4	NA
7	Operational creditors (Government Dues)	1	13,91,30,736.00	1	13,91,30,736.00	NIL	NIL	NIL	Annexure 5	Claims admitted on the basis of claim documents since updated records are not provided by Ex-Directors.
8	Operational creditors (other than Workmen, Employees and Government Dues)	4	4,32,44,429.28		4	2,26,07,542.02	NIL	2,06,36,887.26	NIL	Annexure 6
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	NIL	NIL	NIL	NIL	Annexure 7	NA
TOTAL			19,60,62,228.28		17,54,25,341.02		2,06,36,887.26			

Date : 10/04/2022

Place : Ghaziabad

RESHMA MITTAL
LIQUIDATOR
HARSH SPECIALITY COATINGS+F6 PRIVATE LIMITED
REGN. NO. IBBI/IPA-001/IP-00297/
2017-18/10541
email: careshmamittal@gmail.com
Address: R-4/39 Raj Nagar,
Ghaziabad, Uttar Pradesh-201002
9811546688

Name of Corporate Debtor: Harsh Speciality Coating Private Limited

List of Creditors

(Pursuant to claims received and updated as on 17.03.2022)

Date of Commencement of liquidation: 15/02/2022

List of Stakeholders as on: 10/04/2022

List of Secured Financial Creditors

Sl. No.	Name of Creditor	Identification No.	Details of Claim Received		Details of Claim admitted							Amount of Contingent claim	Amount of any mutual dues that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by Guarantee	% share in total amount of claims admitted					
1	Bank of Baroda	NA	07-03-2022	1,36,87,063.00	1,36,87,063.00	Secured	As mentioned below	Yes	As mentioned below		100.00	NIL	NIL	Nil	Nil	
Total Amount				1,36,87,063.00	1,36,87,063.00						-	-	-			

Sl.No.	SECURITY INTEREST
Details of Security	
Primary Security	
1	Hypothecation on stocks and book debts
Collateral Security	
1	Extension of EM of build up property at 145 8 on plot no. 2/112 situated at Gali no. 7, Kotla Mubarakpur, New Delhi standing in the name of Chaman Lal Harsh and Tarun Harsh

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List of Creditors

(Pursuant to claims received and updated as on 17.03.2022)

Date of Commencement of liquidation: 15/02/2022

List of Stakeholders as on: 10/04/2022

List of Operational Creditors (Other than Workmen, Employees and Government Dues)

Sl. No.	Name of Creditor	Identification No.	Details of Claim Received		Details of Claim admitted						Amount of Contingent claim	Amount of any mutual dues that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien/ attachment removed? (Yes/No)	Amount covered by Guarantee	% share in total amount of claims admitted					
1	Sherwin Williams Coatings India Pvt. Ltd	U74999MH2014PTC255048	14-03-2022	99,89,951.00	32,45,499.04	supply of goods NIL		NA	NIL	14.36	NIL	NIL	67,44,451.96	NIL	Claims admitted on the basis of Audited Financials of CD as on 31.03.2020. Claim amount pertains to the period prior to 31.03.2020. Interest is not admitted since there is no such interest agreement executed between the parties , no duly accepted copy of invoice by CD or balance confirmation from CD .
2	PPG Asian Paints Pvt Ltd	U24200MH1997PTC105961	08-03-2022	2,47,89,643.28	1,55,66,495.00	supply of goods NIL		NA	NIL	68.86	NIL	NIL	92,23,148.28	NIL	Claims admitted on the basis of order dated 12.02.2021 passed by Hon'ble NCLT admitting the claim amount. Interest is not admitted since there is no such interest agreement executed between the parties , no duly accepted copy of invoice by CD or interest confirmation from CD .
3	Asian Paints Ltd	L24220MH1945PLC004598	16-03-2022	52,50,322.00	17,52,807.87	supply of goods NIL		NA	NIL	7.75	NIL	NIL	34,97,514.13	NIL	Claims admitted on the basis of Audited Financials of CD as on 31.03.2020. Claim amount pertains to the period prior to 31.03.2020. Interest is not admitted since there is no such interest agreement executed between the parties , no duly accepted copy of invoice by CD or balance confirmation from CD .
4	Akzo Nobel India Ltd.	L24292WB1954PLC021516	08-03-2022	32,14,513.00	20,42,740.11	supply of goods NIL		NA	NIL	9.04	NIL	NIL	11,71,772.89	NIL	Claims admitted on the basis of Audited Financials of CD as on 31.03.2020. Claim amount pertains to the period prior to 31.03.2020. Interest is not admitted since there is no such interest agreement executed between the parties , no duly accepted copy of invoice by CD or balance confirmation from CD .

	Total	4,32,44,429.28	2,26,07,542.02								2,06,36,887.26		
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